



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-87/2013/6957/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Pranjal Das,
District & Sessions Judge,
Morigaon.

Dated Guwahati, the 21st November, 2019.

Sub:- **Casual leave.**

Ref:- Your letter No. DJM/5926, dtd. 19.11.2019

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave on 26.11.2019 along with station leave permission from the evening of 25.11.2019 till the morning of 27.11.2019, has been ~~granted~~/rejected.

The Civil Judge & Asstt. Sessions Judge, Morigaon and in her absence the next senior most Judicial officer at the station will remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-87/2013/6958/A, dated 21.11.19

Copy to:

✓ 1. The Systems Analyst, Gauhati High Court

JT. REGISTRAR (VIGILANCE)

Rolan